

(a) what is the number of industrial licences issued and cancelled, separately and region-wise during the last three years, year-wise; and

(b) what are salient features of the industrial growth in the different regions during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Enclosed Statement-I indicates Statewise and region-wise number of industrial licences granted and cancelled/revoked during 1974, 1975, 1976 and January-September 1977. [Appendix No. CIII, Annexure No. 18].

(b) Enclosed Statement-II indicates the rates of growth in the manufacturing sector in different States between 1972-73 and 1974-75. [Appendix No. CIII, Annexure No. 19].

#### **Boundary Dispute between Maharashtra and Karnataka**

257. SHRI KRISHNARAO NARAYAN DHULAP: SHRI R. D. JAGTAP AVERGOANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that he has recently expressed his desire for solving the boundary dispute between Maharashtra and Karnataka; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) As already stated in reply to Unstarred Question No. 212, the Government have every desire that all boundary disputes between States should be resolved as early as possible. The present may, however, not be the opportune time to take up these matters unless the State Governments concerned come up with mutually acceptable proposals.

#### **Release of Political Workers on Parole in Northern States during Emergency**

258. SHRI JAGJIT SINGH ANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of political workers, arrested during the Emergency under MISA and DIR, who applied for parole in the States of Punjab, Haryana, Himachal Pradesh and Delhi;

(b) the grounds on which grant of parole was requested;

(c) the number of persons, among them, who were granted parole and for what periods; and

(d) the number of those to whom Government granted parole on application of their friends and relatives and for what periods parole was granted to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d) The information is being collected and will be laid on the Table of the House.

#### **Persons released on Parole during Emergency**

259. SHRI JAGJIT SINGH ANAND: SHRI VITHAL GADGIL: Will the Minister of HOME AF. FAIRS be pleased to state:

(a) the number of persons, detained under MISA during the Emergency, who were released on their tendering apology or furnishing undertaking;

(b) the number among them who belonged to the R.S.S.; and

(c) the number of persons belonging to R.S.S. detained under MISA during the Emergency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The information is being collected and will be laid on the Table of House.